




Government of Jammu and Kashmir
General Administration Department
(Vigilance Section)
Civil Secretariat, Srinagar

Notification

Srinagar, the 26th of October, 2018

SRO 486.----- In exercise of the powers conferred by sub-section (1) of section 10 of the Prevention of Corruption Act, Samvat, 2006, (Act No. XIII of 2006), the Government hereby establishes a Bureau under the title of Anti Corruption Bureau, for investigation of offences, under the said Act.

By Order of the Governor.


(Hilal Ahmad)IAS 26/10/18
Commissioner/ Secretary to Government.

No: GAD(Vig)20-Adm/2018-Part-II

Dated 26.10.2018

Copy to:-

1. All Financial Commissioners.
2. VC/Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Director, Anti Corruption Beureau, J&K.
5. Principal Secretary to the Hon'ble Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Principal Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Jammu/Kashmir.
11. All Head of Departments/Managing Directors.
12. Secretary, J&K State Vigilance Commission.
13. Director, Archives, Archeology and Museums.
14. General Manager, Government Press, Jammu/Srinagar
15. Private Secretary to the Hon'ble Advisor(V/K/G)
16. Private Secretary to Chief Secretary.
17. Private Secretary to Commissioner Secretary to Govt, GAD.
18. In-Charge Website, GAD.
19. Order file/Stock file